

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

46. C.P.(CAA)/122(MB)2022 C.A.(CAA)/137(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022**.

NAME OF THE PARTIES: NIHARIKA MERCANTILE PRIVATE LIMITED

SECTION: 230-232 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on **21.10.2022**.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/